सोने का पकड़ा जाना

*43. श्री राम सहाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक्साइज विभाग द्वारा हाल में भीलवाड़ा और विजय नगर के बीच सात किलोग्राम सोना पकड़ा गया ;

(ख) यदि हाँ, तो वह कहां से लाया गया था और कहां ले जाया जा रहा था ; और

(ग) क्या सरकार द्वारा यह सोना जब्त कर लिया गया है और क्या इस सम्बन्ध में कोई गिरफ्तारियां की गयी हैं।

**SEIZURE OF GOLD**

*43- SHRI RAM SAHAI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that seven kilogrammes of gold was seized recently by the Excise Department between Bhilwara and Vijayanagar;

(b) if so, what are the names of the places from and to which it was being taken; and

(c) whether the gold has been confiscated by Government and whether any arrests have been made in this connection ?]

वित्त मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त) : (क) 22 अप्रैल, 1968 को नारकोटिक्स और केन्द्रीय उत्पादन शुल्क विभागों के निरोधक कर्मचारियों ने अजमेर-भीलवाड़ा सड़क पर विजय नगर बिक्री-कर चुंगी-फाटक पर एक मोटर-कार रोकी और उसकी तलाशी लेने पर विदेशी मार्के का 5832 ग्राम सोना तथा 1393 ग्राम वजन के सोने की 40 मोटे तौर पर बनी चूड़ियां पकड़ीं।

(ख) जाँच पड़ताल से पता चला है कि यह सोना उदयपुर से अजमेर ले जाया जा रहा था।

(ग) पकड़ा गया सोना अभी जब्त नहीं किया गया है। मामले में अभी विभागीय न्यायनिर्णय की कार्यवाही की जा रही है। इस सम्बन्ध में तीन व्यक्ति गिरफ्तार किये गये थे जिन्हें बाद में जमानत पर रिहा कर दिया गया।

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) (a) On 22nd April, 1968 the Preventive staff of the Narcotics and Central Excise Departments intercepted a car at the Vijayanagar Sales-Tax barrier on the Ajmer-Bhilwara road and on search of it seized gold bearing foreign markings and weighing 5,832 grams and also 40 crude bangles of gold weighing 1393 grams.

(b) Investigations have revealed that the gold was being taken from Udaipur to Ajmer.

(c) The seized gold has not yet been confiscated. The case is under departmental adjudication. Three persons were arrested in this connection and subsequently released on bail.]

**R-EFUSAL OF PERMISSION TO CENTRAL MINISTERS FOR GOING ABROAD**

♦44. SHRI K. SUNDARAM : Will the Minister of FINANCE be pleased to state :

(a) the names of the Ministers of the Central Government who were recently refused permission to go abroad ; and

(b) the grounds on which such permission was refused ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b) In three instances the Ministers concerned dropped the proposal to go abroad after consultation.

**MONEY PAID TO FOREIGNERS,**

*45- SHRI R. P. KHAITAN : Will the Minister of FINANCE be pleased to state the total amount of money paid to foreigners during the year 1967-68 on account of pension ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : The information is being collected and will be laid on the Table of the House as soon as available.

कोसी तथा गण्डक योजनाओं की प्रगति

*46. श्री जे० पी० यादव :
श्री मानसिंह वर्मा :
श्री आर० पी० खेतान :

क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) कोसी तथा गंडक परियोजनाओं के संबंध में अब तक क्या प्रगति हुई है ;

†[ ] English translation.